

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:63

ANSWERED ON:19.03.2012

CONSTRUCTION OF NHS

Banerjee Shri Ambica;Pakirappa Shri S.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received proposals from various State Governments regarding construction of National Highways (NHs) / roads during the last three years and the current year;
- (b) if so, the details thereof, State-wise alongwith the details of
- (c) the details of the targets fixed by the Government for the construction of National Highways during the said period alongwith the road length constructed / proposed to be constructed especially in the year 2011-12, State-wise;
- (d) the details of the funds earmarked / released / allocated for the purpose during the said period, State-wise;
- (e) whether the Government is facing any hurdles / constraints in achieving the targets; and
- (f) if so, the reasons therefor alongwith the steps taken / proposed to be taken by the Government in this regard and the time by which these projects are likely to be completed?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C.P. JOSHI)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 63 TO BE ANSWERED ON 19TH MARCH, 2012 ASKED BY SHRI AMBICA BANERJEE AND SHRI S. PAKKIRAPPA REGARDING CONSTRUCTION OF NHs.

(a) & (b) Yes, Madam. The State-wise details of proposals received from various State Governments for construction of National Highways (NHs) and approved during the last three years and the current year are at Annexure-I.

(c) The targets for the construction of NHs are fixed scheme-wise and not State-wise. The details of targets fixed and achievements thereof during the last three years and current year are at Annexure-II.

(d) State-wise details of funds allocated and expenditure incurred thereon for construction / development of NHs during the last three years and the current year are at Annexure-III.

(e) & (f) Yes, Madam. Progress in implementation has been affected due to poor performance of contractors, delays in obtaining forest / wild life / railway clearances, law & order problems in some States, delay in land acquisition etc.

The steps taken by the Government to minimize the delays in completion of all its projects include setting up of Regional Offices by National Highways Authority of India (NHAI) headed by Chief General Managers with adequate delegation of powers, setting up of special land acquisition units, setting up of High Powered Committees under the Chairmanship of Chief Secretaries of State Governments to resolve the bottlenecks relating to shifting of utilities, land acquisition issues, etc. Further, the delayed projects are closely monitored and periodically reviewed at the Headquarter as well as in the field units for expeditious completion.

These projects are at various stages of completion and hence, it is too early to ascertain their actual date of completion.